

applications called for recently by the North Eastern Railway for allotment of catering and vending contracts at Muzaffarpur and Darbhanga, the following Co-operative Societies have applied;

At Muzaffarpur

- (i) Muzaffarpur Railway Labour Contract and Construction Society Ltd., Muzaffarpur.
- (ii) Muzaffarpur Goods Handling Labour Co-operative Society Ltd., Muzaffarpur.
- (iii) N. E. Railway Vending and Canteen Co-operative Society Ltd., Muzaffarpur.
- (iv) Railwaymen Consumers' Co-operative Society Ltd., Muzaffarpur.

At Darbhanga

For allotment of vending contract at Darbhanga, only one society, viz., N.E. Railway Vending and Canteen Co-operative Society Ltd., Darbhanga has applied.

(b) The N.E. Railway Vending and Canteen Co-operative Society Ltd., Darbhanga which applied for a contract in 1974, were not granted a contract as they were not found suitable for the same. The applications of the Co-operative Societies who have applied in response to the recent call for applications are still under scrutiny.

(c) Does not arise

Representation from Chutia Railway Colony Labour Co-operative Society Ltd., Ranchi

62. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Chutia Railway Colony Labour Co-operative society limited P.O. and District Ranchi on the South Eastern Railway has been representing to the Railway Board for (i) clearing its dues since June, 1974 upto date (ii) making its member regular

workers of the South Eastern Railway and (iii) granting contract of transshipment work at Ranchi and Hatia to Co-operative Society; and

(b) if so, Board's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). Representations have been received from Chutia Railway Colony Labour Co-operative Society to the effect that they should be allotted a handling contract at Ranchi and Hatia and that the labourers now working under the present contractor namely Bhojudih Co-operative Society have not been receiving wages regularly.

2. S E Railway Labour Sahayog Samiti Ltd., Bhojudih has been awarded goods and parcels handling contract at Ranchi and Hatia along with certain other stations on S E. Railway. There is one Chutia Railway Colony Labour Co-operative Society, Ranchi, Registration No. 58 of 1973. This Labour Co-operative Society has not been awarded any goods and parcels handling contract by S.E. Railway. They have however, represented recently to Divisional authorities for award of contract of handling work of goods and parcels shed, transshipment shed at Ranchi with recommendation in this behalf made by the Joint Registrar, Co-operative Societies, Ranchi. The question of awarding contract to this Society in replacement of S.E. Railway Labour Sahayog Samiti Ltd., Bhojudih does not arise during the currency of existing contract valid upto 3 years with effect from 16th April 1973 in respect of Ranchi and Hatia stations. The award of contract to Chutia Railway Colony Labour Co-operative Society Ltd., would be considered whenever a vacancy arises and if the party applies in response to call for tenders.

In regard to the complaint that the present contractor namely Bhojudih Co-operative Labour Society were not paying the wages to the labourers, the matter is under enquiry.